## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 454

TO BE ANSWERED ON THE 30<sup>TH</sup> NOVEMBER, 2021

## WELFARE SCHEMES FOR CROP DAMAGE

†454. SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that farmers suffer losses before and after harvest of crops due to various reasons including natural calamities;
- (b) if so, the details thereof during the last three years, State-wise;
- (c) the details of welfare schemes to deal with the same; and
- (d) the total number of affected farmers benefitted from these welfare schemes, State/district-wise?

## **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, in accordance with established procedures.

The Department of Agriculture and Farmers Welfare is concerned with providing relief under NDRF to farmers who have lost their crops due to drought, hailstorm, pest attack and cold wave/frost. The State Governments are responsible for disbursement of funds to the affected farmers through Direct Benefit Transfer. An amount of Rs.11224.86 Crore has been approved from NDRF during 2018-19 to 2020-21 to the States affected by the above said calamities (Annexure).

Further, the Government of India has evolved several schemes/programmes to address the need for drought mitigation and other requirements of the farmers under Rashtriya Krishi Vikas Yojana (RKVY), besides Pradhan Mantri Fasal Bima Yojana (PMFBY).

Annexure referred to in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No.454 due for answer on 30.11.2021

State-wise details of National Disaster Response Fund (NDRF) assistance from 2018-19 to 2020-21 (drought, hailstorm, pest attack and cold wave/frost)

(Rs. in crore)

SI.			Central assistance approved by				
No.	Name of State	Calamity	GOI (under N.D.R.F)				
During - 2018-19							
1.	Andhra Pradesh	Drought (K)	900.40				
2.	Karnataka	Drought (K)	949.49				
		Drought (R)	1040.87				
3.	Maharashtra	Drought (K)	4714.28				
4.	Rajasthan	Drought (K)	1206.62				
5.	Gujarat	Drought (K)	127.60				
6.	Jharkhand	Drought (K)	272.42				
	Total		9211.68				

During - 2019-20						
1.	Manipur	Drought (K)	34.81			
2.	Rajasthan	Drought (K)	230.77			
3.	Rajasthan	Pest (Locust) attack (R)	68.65			
4.	Uttar Pradesh	Hailstorm (R)	285.08			
Total			619.31			

During - 2020-21						
1.	Madhya Pradesh	Pest Attack (Kharif 2020)	1280.18			
2.	Rajasthan	Drought (K)	113.69			
Total			1393.87			

R: Rabi K: Kharif

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